

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/122/2016
NAME OF THE PETITIONER(S) : V. Kesavamurthi
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1] B. Dhanaraj -	Counsel for Petitioner	[Signature]
2] K. Nithyashree for Thiruvambal.	Counsel for Respondent	[Signature]

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **05.01.2018 at 10.30 A.M.**

ghk

[Signature]
MEMBER (JUDICIAL)